

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

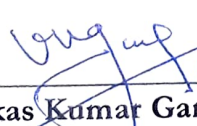
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SUMITOMO FORESTRY INDIA PRIVATE LIMITED**

1.	Name of corporate person	Sumitomo Forestry India Private Limited
2.	Date of incorporation of corporate person	20 th November 2015
3.	Authority under which corporate person is incorporated/ registered	Registrar of Companies, NCT of Delhi & Haryana, Ministry of Corporate Affairs
4.	Corporate identity number / limited liability identity number of corporate person	U02000HR2015FTC057332
5.	Address of the registered office and principal office(if any) of corporate person	Unit No. 52A Centrum Plaza Golf Course Road, Sector 53, Gurgaon, Haryana – 122002 India
6.	Liquidation commencement date of corporate person	27 th December 2021
7.	Name Address Email address Telephone number Registration number of the liquidator	Mr. Vekas Kumar Garg D-4B, First Floor, Ramprastha, Near Raghunath Temple, Ghaziabad, Uttar Pradesh – 201011 vikasgarg_k@rediffmail.com M: +91 9999148006 IBBI/IPA-002/IP-N00738/2018-19/12291
8.	Last date for submission of claims	26 th January 2022

Notice is hereby given that **Sumitomo Forestry India Private Limited** has commenced voluntary liquidation on **27th December 2021**.

The stakeholders of **Sumitomo Forestry India Private Limited** are hereby called upon to submit a proof of their claims, on or before **26th January 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.


CS. Vekas Kumar Garg
Liquidator
Regd. No. IBBI/IPA-002/IP-N00738/
2018-2019/12291
Vekas Kumar Garg

Date: 27th December 2021
Place: Ghaziabad, Uttar Pradesh